

(b) the details of the schemes pertaining to the development of this project and the amount spent by the Government thereon during each of the last three years;

(c) whether some people have destroyed this area by undertaking unauthorised mining work there;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) The number of animals as reported by the State Government during the last census carried out in 1990 under Gir Lion Project are :

|                      |       |
|----------------------|-------|
| Lion                 | 284   |
| Spotted deer         | 27600 |
| Sambar               | 1764  |
| Blue bulls           | 1524  |
| Four horned antelope | 427   |
| Chinkara             | 972   |

(b) Assistance is being provided to the State Government under two Centrally Sponsored Schemes namely, (i) Development of National Parks and Sanctuaries, and (ii) Eco-development around Protected Areas. The amounts provided to the State Government and spent by them under these two schemes during the last 3 years are given below :

| S. No. | Name of the Scheme   | 1992-93 | 1993-94 | 1994-95<br>(Rs.in Lakhs)                |
|--------|--|---------|---------|---|
| 1.     | Development of National Parks and sanctuaries Gir Wildlife Sanctuary and NPs | 0.05    | 12.85   | 2.00<br>(utilisation not yet reported). |
| 2.     | Eco-development around Protected Areas Gir NP and Wildlife Sanctuaries       | 5.90    | 10.588  |   |

(c) No such report has been received.

(d) and (e). Does not arise.

[English]

#### Railway Land

5056. SHRI RAM NIHORE RAI : Will the Minister of RAILWAYS be pleased to state :

(a) the actual land (in acres) of Railways at Renukoot, Anpara under Sonbhadra district of Uttar Pradesh on the records/papers of U.P. Government and the Railway Administration;

(b) the total area of this land under the possession of Railways and the area under unauthorised occupation; and

(c) the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). As per records, the area of land belonging to Railways at Renukoot Station is 128.38 acres and at Anpara Station is 89.50 acres. The areas under possession of the Railways, except 2.07 acres at Renukoot Station and 0.44 acres at Anpara Station which is under unauthorised occupation. Eviction proceedings have been initiated in all cases of encroachments and eviction orders passed in all but three cases.

#### OBC Quota

5057. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Recruitment Board has taken any steps to fulfill other Backward classes quota;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) Yes, Sir.

(b) Instructions providing reservation for OBC were issued in January, 1994. These instructions are being observed by Railway Recruitment Boards while making recommendations for recruitment on the Railways.

(c) and (d). Do not arise.

#### Programme for the Farmers

5058. SHRI NURUL ISLAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Indian Council of Agricultural Research is organising programmes for farmers involving "Work Experience";

(b) if so, the details thereof;

(c) the numbers of farmers who have benefited by the programme of "Work Experience"; and

(d) the details of amounts earmarked for this programme in the North-Eastern Region during 1994-95 and 1995-96, (State-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Yes, Sir.

(b) Training courses in agriculture are being conducted by 242 Krishi Vigyan Kendras in the country. Learning is acquired by the farmers through work-experience in these Krishi Vigyan Kendras.

(c) In 1994-95, 232731 farmers have benefited by the programme of Krishi Vigyan Kendra.

(d) The details of amounts earmarked for this programme in the North Eastern Region during 1994-95 and 1995-96 statewise are given below :

| Name of the State    | Budget<br>1994-95 | (Rs. in lakh)<br>1995-96 |
|----------------------|-------------------|--------------------------|
| 1. Arunachal Pradesh | 30.21             | 11.95                    |
| 2. Assam             | 69.08             | 114.36                   |
| 3. Manipur           | 23.29             | 11.95                    |
| 4. Meghalaya         | 23.59             | 56.68                    |
| 5. Mizoram           | 13.89             | 56.28                    |
| 6. Nagaland          | 10.29             | 11.95                    |
| 7. Sikkim            | 27.29             | 11.95                    |
| 8. Tripura           | 54.51             | 66.48                    |

#### Reforms in Examination System

5059. DR. KRUPASINDHU BHOI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is need to bring radical reforms in the existing examination system;

(b) if so, the plan drawn up by the Government in this regard;

(c) the changes proposed to be brought about during 1995-96 academic year; and

(d) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) to (d). The need for examination reform has been highlighted in the National Policy on Education (NPE) 1986. The NPE 1986 as modified in 1992 stipulates adoption of certain functional measures to reform the examination system.

As far as the school system is concerned, all the functional measures recommended in the NPE have been circulated amongst the State/UT Governments and the various Boards of School Education in the country urging them to implement these. The basic responsibility for implementation of these measures lies with the Boards in relation to the school system affiliated to each board.

In the Higher Education System, the University Grants Commission has worked out certain strategies on examination reforms which have been circulated to the Universities.

Implementation of these examination reforms is a continuing process.

#### Sugar Production

5060. DR. P. VALLAL PERUMAN : Will the Minister of FOOD be pleased to state :

(a) the quantity of sugar produced from various States during the last three years, year-wise, State-wise;

(b) whether Tamil Nadu Sugar Industry is facing major crises due to non-availability of place to store sugar at present;

(c) if so, the details thereof; and

(d) the action taken/proposed to be taken by the Union Government to provide more storage space for sugar in the State?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) A Statement showing the State-wise production of sugar during the sugar seasons 1991-92 to 1993-94, is enclosed.

(b) to (d). Keeping in view the increasing trend of sugar production in Tamil Nadu and other major sugar producing States, Government has stepped up the monthly releases of sugar to overcome the problem of storage space.

#### STATEMENT

Statewise Production of Sugar during the Sugar Seasons (October to September) 1991-92 to 1993-94

(Lakh tonnes)

| S. No.    | States         | 1991-92 | 1992-93 | 1993-94<br>(provisional) |
|-----------|----------------|---------|---------|--------------------------|
| 1.        | Punjab         | 3.84    | 4.09    | 3.11                     |
| 2.        | Haryana        | 4.89    | 3.45    | 3.08                     |
| 3.        | Rajasthan      | 0.38    | 0.24    | 0.16                     |
| 4.        | Uttar Pradesh  | 36.53   | 28.57   | 27.15                    |
| 5.        | Madhya Pradesh | 1.28    | 0.60    | 0.37                     |
| 6.        | Gujarat        | 7.53    | 7.51    | 8.26                     |
| 7.        | Maharashtra    | 42.19   | 33.60   | 27.34                    |
| 8.        | Bihar          | 4.62    | 3.27    | 2.21                     |
| 9.        | Assam          | 0.09    | 0.08    | 0.04                     |
| 10.       | Orissa         | 0.37    | 0.33    | 0.24                     |
| 11.       | West Bengal    | 0.06    | 0.04    | 0.05                     |
| 12.       | Nagaland       | 0.04    | 0.03    | 0.01                     |
| 13.       | Andhra Pradesh | 8.43    | 5.40    | 6.47                     |
| 14.       | Karnataka      | 10.32   | 8.48    | 8.31                     |
| 15.       | Tamil Nadu     | 12.64   | 9.76    | 10.95                    |
| 16.       | Pondicherry    | 0.63    | 0.45    | 0.37                     |
| 17.       | Kerala         | 0.09    | 0.06    | 0.02                     |
| 18.       | Goa            | 0.18    | 0.13    | 0.08                     |
| All India |                | 134.11  | 106.09  | 98.12                    |